

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 101  
CP No. (IB)-93/9/JPR/2018  
Under Section 9 of IBC, 2016

**In the matter of:**

**J. K. Electricals**

**...Operational Creditor**

**Versus**

**Mec Shot Blasting Equipments Pvt. Ltd.**

**... Corporate Debtor**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAGHU NAYYAR, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Operational Creditor : Vimla Rupani, PCS

For the Corporate Debtor : None-appeared

**ORDER**

This matter has been listed by the Registry for appropriate directions since the matter has already been settled as per NCLAT order dated 04.11.2019 and appropriate steps have been taken in pursuance thereof. In the circumstances, CP No. (IB)- 93/9/JPR/2018 is disposed of as settled.

Sd

(Raghu Nayyar)  
Technical Member

Sd -

(Deep Chandra Joshi)  
Judicial Member

October 28, 2021  
H.A